

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Rajesh Kumar, Accountant Member**

**I.T.A. No. 474/KOL/2020
Assessment Year: 2015-2016**

Shipra Enclave Pvt. Ltd.,.....Appellant
R. No. 47B, 2nd Floor,
134/1, M.G. Road,
Burrabazar, Kolkata-700007
[PAN: AADCS9457M]

-Vs.-

Income Tax Officer,.....Respondent
Ward-9(4), Kolkata,
Aayakar Bhawan, 5th Floor,
P-7, Chowringhee Square,
Kolkata-700069

Appearances by:

N o n e, appeared on behalf of the assessee

Smt. Ranu Biswas, Addl. CIT (DR), appeared on behalf of the Revenue

Date of concluding the hearing : April 22, 2022

Date of pronouncing the order : April 22, 2022

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order of ld. Principal Commissioner of Income Tax-3, Kolkata dated 10.06.2020 passed under section 263 of the Income Tax Act, 1961.

2. The Director of the assessee-Company has moved an application dated 06.04.2022 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by the Director of the assessee-Company is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on April 22, 2022.

**Sd/-
(Rajesh Kumar)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President (KZ)**

Kolkata, the 22nd day of April, 2022

Copies to : (1) ***Shipra Enclave Pvt. Ltd.,
R. No. 47B, 2nd Floor,
134/1, M.G. Road,
Burrabazar, Kolkata-700007***

(2) ***Income Tax Officer,
Ward-9(4), Kolkata,
Aayakar Bhawan, 5th Floor,
P-7, Chowringhee Square, Kolkata-700069***

(3) *Pr. Commissioner of Income Tax-3, Kolkata,*
(4) *The Departmental Representative*
(5) *Guard File*

TRUE COPY

By order

***Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.